

Vishwa Nath ShuklaRegistrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2026-27/ Apptt.

Letter No. _____ / Apptt.

Dated: _____

To

1. Ms. Sanjibita Guin, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
2. Mr. Arun Kumar Dubey, Secretary, DLSA, Bokaro.
3. Mr. Digvijay Nath Shukla, Civil Judge (Sr. Div.)-cum-J.M., Bokaro (Bermo at Tenughat).
4. Mr. Ravi Choudhary, Secretary, DLSA, Chaibasa.
5. Ms. Anjilina Neelam Marki, Civil Judge (Sr. Div.)-cum-J.M., Chaibasa.
6. Mr. Chandra Bhanu Kumar, Chief Judicial Magistrate, Chatra.
7. Mr. Tarkeshwar Das, Secretary, DLSA, Chatra.
8. Mr. Milan Kumar, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
9. Mr. Saurav Kumar Gautam, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
10. Mr. Gaurav Khurana, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
11. Mr. Rakesh Ranjan, Secretary, DLSA, Daltonganj.
12. Mr. Shambhu Mahto, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
13. Mr. Sandeep Nishit Bara, Secretary, DLSA, Deoghar.
14. Ms. Swati Vijay Upadhyay, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
15. Mr. Bankim Chandra Chatterjee, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
16. Ms. Shikha Rani Tigga, Civil Judge (Sr. Div.)-cum-J.M., Deoghar (Madhupur).
17. Mr. Rajesh Kumar No. II, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
18. Ms. Ruchi Dayal, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
19. Mr. Rajeev Kumar Singh, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
20. Mr. Parmanand Upadhyay, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
21. Mr. Mayank Tushar Topno, Secretary, DLSA, Dhanbad.
22. Ms. Santoshini Murmu, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
23. Mr. Rajesh Srivastava, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Dumka.
24. Mr. Vivek Kumar, Secretary, DLSA, Dumka.
25. Ms. Nibha Ranjana Lakra, Secretary, DLSA, Garhwa.
26. Mr. Bikrant Ranjan, Civil Judge (Sr. Div.)-cum-J.M., Garhwa.
27. Ms. Rajshree Aparna Kujur, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Garhwa (Nagar Untari).
28. Mr. Nishi Kant, Civil Judge (Sr. Div.)-cum-J.M., Garhwa (Nagar Untari).
29. Mr. Safdar Ali Naiyar, Secretary, DLSA, Giridih.
30. Mr. Sharat Nishikant Kujur, Civil Judge (Sr. Div.)-cum-J.M., Giridih.
31. Mr. Deepak Kumar, Secretary, DLSA, Godda.
32. Mr. Remi Praphul Baa, Civil Judge (Sr. Div.)-cum-J.M., Godda.
33. Mr. Ram Kumar Lal Gupta, Secretary, DLSA, Gumla.
34. Ms. Moumita Guin, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Gumla.
35. Ms. Kumari Nitika, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Hazaribagh.
36. Mr. Kumar Vipul, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
37. Mr. Ravi Prakash Tiwari, Secretary, DLSA, Hazaribagh.
38. Mr. Veena Kumari, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
39. Mr. Sushil Kumar Pingua, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
40. Mr. Ajay Kumar Guria, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-Special Judge Economic Offences, Jamshedpur.
41. Mr. Dileep Rajeshwar Tirkey, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
42. Ms. Archana Mishra, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
43. Mr. Kumar Saurabh Tripathi, Secretary, DLSA, Jamshedpur.
44. Ms. Shilpa Murmu, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
45. Ms. Seema Kumari Minz, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
46. Mr. Adnan Aqueeb, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
47. Mr. Ashok Kumar No. IV, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Jamshedpur (Ghatshila).
48. Md. Naeem Ansari, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Jamtara.
49. Mr. Pawan Kumar No. II, Secretary, DLSA, Jamtara.
50. Mr. Kamlesh Behra, Secretary, DLSA, Khunti.
51. Ms. Pragya Bajpai, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Koderma.

52. Mr. Gautam Kumar, Secretary, DLSA, Koderma.
53. Ms. Kumari Jiv, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Latehar.
54. Mr. Shivam Chaurasia, Secretary, DLSA, Latehar.
55. Mr. Manoranjan Kumar No. III, Secretary, DLSA, Lohardaga.
56. Mr. Rohit Kumar, Civil Judge (Sr. Div.)-cum-J.M., Lohardaga.
57. Ms. Rupa Bandana Kiro, Secretary, DLSA, Pakur.
58. Mr. Vishal Majhee, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Pakur.
59. Mr. Arbind Kachchap, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Ramgarh.
60. Mr. Shivendu Dwivedi, Civil Judge (Sr. Div.)-cum-J.M., Ramgarh.
61. Mr. Anil Kumar No. III, Secretary, DLSA, Ramgarh.
62. Mr. Kusheshwar Sinku, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
63. Mr. Sandeep Kumar Bertam, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
64. Mr. Rakesh Raushan, Secretary, DLSA, Ranchi.
65. Mr. Manish Kumar Singh, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
66. Mr. Mayank Maliyaz, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
67. Mr. Rajesh Ranjan Kumar, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
68. Mr. Manoj Kumar Indwar, Civil Judge (Sr. Div.)-cum-J.M.-cum-Spl. Judge Eco. Offences, Ranchi
69. Mr. Bishwanath Bhagat, Secretary, DLSA, Sahebganj.
70. Mr. Alok Marandi, Civil Judge (Sr. Div.)-cum-J.M., Sahebganj.
71. Mr. Ranjay Kumar, Civil Judge (Sr. Div.)-cum-J.M., Sahebganj (Rajmahal).
72. Ms. Anamika Kisku, Civil Judge (Sr. Div.)-cum-J.M., Seraikella-Kharsawan.
73. Mr. Tausif Meraj, Secretary, DLSA, Seraikella-Kharsawan.
74. Ms. Mariam Hemrom, Secretary, DLSA, Simdega.

Sub.-: Nomination of Judicial Officers for attending Two days "Refresher Training programme on Criminal Trial for Civil Judge (Sr. Div.) (R-5)" (half of the cadre, 2nd batch), scheduled to be held on 6th & 7th June, 2026.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Two days "Refresher Training programme on Criminal Trial for Civil Judge (Sr. Div.) (R-5)" (half of the cadre, 2nd batch), scheduled to be held on 6th & 7th June, 2026, through online mode conducted by Judicial Academy Jharkhand, Ranchi.

Further, you are directed to follow the instructions as laid down under letter no. 456/JAJ dated 14.05.2026 (copy enclosed) of the Director, Judicial Academy Jharkhand, Ranchi for information and needful.

(Encl.-: As above)

Yours sincerely,

Sd/- Vishwa Nath Shukla

Registrar (Administration)

Memo No. 2025 /Apptt.

Dated, Ranchi, the 15/05/2026

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 440/JAJ dated 12.05.2026 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi to direct the officers concerned posted at their Judgeship to attend the aforesaid training programme / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.

 15/05/26
Registrar (Administration)